

## FIRST FIVE YEAR PLAN

\*1940. **Shri Sanganna** : Will the Minister of Planning be pleased to state :

(a) whether all the State Governments have spent the entire amounts placed at their disposal during the First Five Year Plan;

(b) if not, the names of the State Governments which were not able to do so; and

(c) the reasons thereof?

**The Deputy Minister of Irrigation and Power (Shri Hathi)** : (a) No Sir;

(b) on the basis of the Budget estimates of 1955-56 there will be some shortfall under the plans of Andhra, Bihar, Madhya Pradesh, Madras, Orissa, Uttar Pradesh, Hyderabad, Madhya Bharat, Mysore, Saurashtra, Travancore-Cochin, Vindhya Pradesh and Manipur; and

(c) the reasons mainly are :

(i) late start of some schemes;

(ii) procedural difficulties in the initial years;

(iii) lack of trained personnel ;

(iv) difficulties in getting equipments; and

(v) inability to raise resources.

**Shri Sanganna** : May I know the amount that has lapsed on account of each State Government?

**Shri Hathi** : I can lay a statement on the Table of the House.

**सेठ अचल सिंह** : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि उत्तर प्रदेश में प्रथम पंचवर्षीय योजना, का कितना रुपया खर्च होने से बच रहा है ?

**Mr. Speaker** : The hon. Minister may place the whole of the information on the Table of the House.

**Shri Hathi** : I shall lay a statement on the Table of the House. In the case of UP, the shortfall is Rs. 12.06 crores.

**Shri Kamath** : The Statement to be placed on the Table may show particulars about all the States.

**Shri Hathi** : I shall lay the statement for all the States where there are shortfalls.

**Shri Kamath** : Very good.

**Shri N. M. Lingam** : May I enquire if the Government have made an assessment of the achievements under the First Five Year Plan in terms both of physical and financial targets? If they have not, do they intend to do so before launching on the Second Five Year Plan, because it is very vital that.....

**Mr. Speaker** : He need not argue.

**Shri Hathi** : That is being done.

**Shri L. N. Mishra** : May I know the names of the States that have spent the full amounts allotted to them, or the highest percentage of the amounts allotted to them?

**Mr. Speaker** : It will be placed on the Table of the House.

**Shri Hathi** : I will lay a statement showing the shortfall in various States. The remaining States have utilised the full amount.

**Shri A. M. Thomas** : The causes can be classified into two, namely, administrative inefficiency and want of resources. May I enquire what exactly is the main reason for the shortfall in expenditure? May I also know whether the Central Government have examined the reasons in detail and issued any general directions to each State Government after studying the nature of their difficulties?

**Shri Hathi** : The reasons given by me are general reasons. Particular reasons apply to a particular project or a particular sector. There is, for example, lack of trained personnel in several sectors, the engineering sector, to mention one. This has been examined. Each one of the sectors may have its own difficulties. But I have given the main reasons. The States are also required to take the necessary steps in order that in future these difficulties may not arise.

**Shri Punnoose :** Now the information is being collected and placed before us. May I know whether during these five years, year after year, these figures have been looked into and suggestions made and corrections incorporated, to see that the expenditure is kept on par?

**Shri Hathi :** It is not that the information is being collected. We have the information already. Year to year, we get the progress reports. Those progress reports are placed before the House. The advisers of the Planning Commission go round the States. They examine the progress and the difficulties experienced and submit their reports to the Planning Commission. These are being considered and States are being instructed accordingly. In the first two years, the tempo of expenditure was rather less. But as years pass by, the tempo has increased.

**Shri Raghavaiah :** May I know whether Government have received any reasons from the Andhra State Government about its inability to spend the entire amount placed at its disposal?

**Mr. Speaker :** Has the Minister got separately the reasons given by the Andhra Government?

**Shri Hathi :** Not separately.

#### HELP TO LEBANON

**\*1942. Shri Gadilingana Gowd :** Will the **Prime Minister** be pleased to state:

(a) whether the Government of India have decided to send medical and other help to Lebanon for the relief of the victims of recent earthquake there; and

(b) if so, the nature of help to be given?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). Yes. Help is being given in the form of relief goods for the sufferers like textiles, blankets, medicines and tents, to the total value of Rs. 50,000.

**Shri Gadilingana Gowd :** May I know whether the decision has already been implemented or it is going to be implemented?

**Shri Sadath Ali Khan :** A good number of articles have already reached Lebanon and the remaining will reach there shortly.

**Shri Joachim Alva :** Have the Government got a definite integrated plan to help countries of Africa in times of distress, or is it just a matter of going to their help on emergency occasions?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** It is rather difficult, if I may say so, to integrate emergencies. Apart from that, it is obvious that our resources are hardly adequate to meet our own needs. It is only because of our extreme desire to help our friends that we do so—very gladly do so—even at some cost to ourselves.

#### INSPECTION WING

**\*1943. Shri S. C. Samanta :** Will the Minister of **Works, Housing and Supply**, be pleased to state:

(a) the total value of stores inspected by the Inspection Wing during 1955-56;

(b) what sort of technical assistance was rendered by the Inspectorate to various firms over and above the Stores Inspection during the period; and

(c) the items that were inspected by them free of charge?

**The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar):** (a) Rs. 129.23 crores.

(b) and (c). A statement is placed on the Table of the House. [See Appendix XI, annexure No. 43].

**Shri S. C. Samanta :** May I know how much is charged by this Inspection Wing for the inspection of government commercial departments such as the posts and telegraphs, railways and also defence department.